

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. AXIOMATA ELEVATORS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	RUBBER WOOD INDIA PRIVATE LIMITED
2	Date of incorporation of corporate debtor	13/02/1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Ernakulam
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25199KL1998PTC012089
5	Address of the registered office and principal office (if any) of corporate debtor	Indiawood Factory, Rubber Board RRDTTC Complex, Manganum, Kottayam, Kerala-686016
6	Date of closure of Insolvency Resolution Process	14/12/2022
7	Liquidation commencement date of corporate debtor	15/12/2022 (Order made available on 15-12-2022)
8	Name and registration number of the insolvency professional acting as liquidator	Renahan Vamakesan Regn No:IBBI/IPA-002/IP-N00630/2018-19/11897
9	Address and e-mail of the liquidator, as registered with the Board	Villa No: 23, Skyline Rosemount Homes, Kunjan Bava Road, Vyttila P O, Kochi-682019 Kerala. renahanv@gmail.com or rubberwoodlimited@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Villa No: 23, Skyline Rosemount Homes, Kunjan Bava Road, Vyttila P O, Kochi-682019 Kerala. renahanv@gmail.com or rubberwoodlimited@gmail.com
11	Last date for submission of claims	20-01-2023

Notice is hereby given that the National Company Law Tribunal, Kochi has ordered the commencement of liquidation of the **RUBBER WOOD INDIA PRIVATE LIMITED** on **15-12-2022** [order made available on 15-12-2022].

The stakeholders of **RUBBER WOOD INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **20-01-2023**, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

CMA Renahan Vamakesan
Liquidator of Rubber Wood India Private Limited
Regn No:IBBI/IPA-002/IP-N00630/2018-19/11897

Date: 20-12-2022

Place: Kochi